

LOK SABHA
UNSTARRED QUESTION NO.699
TO BE ANSWERED ON 20.07.2017

NTC OFFICERS

699. SHRI PANKAJ CHAUDHARY:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether Honourable High Court, Allahabad has directed in its special appeal number 49/2015 dated 09.05.17 to take action against National Textile Corporation (NTC) officers;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government proposes to take action against N.T.C officers; and
- (d) if so, the time by which it is likely to be done and if not, the reasons therefor?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a): Yes, Madam.

(b) & (c): National Textile Corporation Limited (NTC) has been advised to take disciplinary action against the official concerned, in compliance of the Hon'ble Court's directions.

(d): NTC has issued a charge sheet on 30th June, 2017 to the Official concerned.
